

DAILY BOARD ON 09.06.2020 (COURT ROOM NO. 33)

HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)				
Sr. No.	POCSO Spl. C. No.	Name of Parties	Stage	Next Date
1.	416-2014	The State R.A.K. Marg. P. Stn. Vs Nitin Shantaram Bole	Judgment	09.06.2020
2.	287-2015	The State of Worli P. Stn. Vs. Ganesh Hanumant Kadam	Judgment	09.06.2020
3.	Cri. Rev. App. 686-2017	Citi Financial Consumer Finance India Ltd. Vs. Unnikrishnan A. Kottakattil and The State of Maharashtra	Arguments	09.06.2020
4.	625-2019	The State Mankhurd P. Stn. Vs. Akash Rajendra Khandagle and 4 Ors.	Hearing	09.06.2020
5.	POCSO MA 2103/19	Satyam Subhashchandra Maurya vs. The State Bhandup P. Stn.	Hearing	09.06.2020
6.	89-2016	The State Trombay P. Stn. Vs. Abdul Ajeer Main Badshah Shaikh @ Aju	Evidence P.H.	09.06.2020
7.	82-2017	The State Kurla P. Stn. vs. Jaiprakash Manthuram Yadav	Evidence P.H.	09.06.2020
8.	605-2017	The State Shivaji Nagar P. Stn. Vs. Chandrabhan Baliram Jaiswal	Evidence P.H.	09.06.2020
9.	83-2016	The State Nehru Nagar P. Stn. Vs. Lakhan @ Lakhya Manohar Shinde	Evidence	09.06.2020
10.	274-2017	The State V.P. Road P. Stn. Vs. Sanjay Rameshchandra Chauriya And 2 Ors.	Evidence	09.06.2020